

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

STARRED QUESTION NO:556
ANSWERED ON:05.05.2015
DECLASSIFICATION OF FILES ON NETAJI
Singh Shri Sunil Kumar;Udhayakumar Shri M.

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has declassified or proposes to declassify the files pertaining to Netaji Subhash Chandra Bose and probe into the spying of his family members and other martyrs of the country;
- (b) if so, the details and facts in this regard;
- (c) whether the Government has constituted any inquiry committee/ commission to investigate the spying incidents; and
- (d) if so, the details thereof and the time by which the report is likely to be submitted?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT IN REPLY TO PARTS (a) TO (d) OF LOK SABHA STARRED QUESTION NO. 556 FOR 05.05.2015.

(a) & (b): A large number of files relating to Netaji Subhash Chandra Bose including those relating to Khosla Commission and Mukherjee Commission have been already declassified and sent to the National Archives of India (NAI). There are, however, some classified files with the Central Government. There are also some files with the Government of West Bengal relating to Netaji Subhash Chandra Bose.

(c): No, Madam.

(d): Does not arise.